

(47)


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2019


PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : CP/46/2017  
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
①	CIBI VISHNU	COUNSEL FOR Dehman	
	Deepa Mariappan	Counsel for Formal respondents	Deepa
	Asst. Adv. S. Dhanya		

3) for KSR & Co.  
Dr. K.S. Ranichandran P.C.S } for  
M.K. Preetha Adv } Petitioners



ORDER

At request of the parties, list this matter on 03.10.2019.

  
[S. VIJAYARAGHAVAN]  
Member (Technical)

  
[B.S.V. PRAKASH KUMAR]  
Member (Judicial)

vs